

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3
Customs Appeal No.11013 of 2021

(Arising out of OIA-AHD-CUSTOM-000-APP-901-906-21-22 dated 02/09/2021 passed by Commissioner of Central Excise, Customs and Service Tax-Ahmedabad)

ASTRAL LIMITED

Jyotindra Thakar, Astral House, 207/1,
Behind Rajpath Club, Off. S.G. Highway
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.-AHMEDABAD

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. Rajat Bose and Shri. Neeladri C, Advocates for the Appellant
Shri. G. Kirupanandan, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 16.02.2022
DATE OF DECISION: 07.06.2022

RAMESH NAIR

The appeal is disposed of. For order, see order of Customs Appeal No. 11015 of 2021

**RAMESH NAIR
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta